GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3712
TO BE ANSWERED ON 16.03.2026

STATUS OF UNORGANIZED SECTOR WORKERS

†3712. SHRI SANJAY HARIBHAU JADHAV:
SHRI SANJAY UTTAMRAO DESHMUKH:
SMT. DELKAR KALABEN MOHANBHAI:
SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has conducted any study regarding the number of unorganised sector workers in the country during the last five years;
(b) if so, the details thereof, particularly Union Territory of Dadra and Nagar Haveli and Maharashtra during the said period, year and district-wise;
(c) the details of Central Sector and Centrally Sponsored Schemes launched and implemented for the welfare of unorganised sector workers across the country, State/UT-wise, particularly in Maharashtra; and
(d) the details of the steps taken by the Government to increase awareness among the unorganised sector workers, especially the youth and women during the last five years and the current year, years-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 9th March 2026, over 31.55 crore unorganised workers have already been registered on eShram portal.

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State-wise and year-wise number of unorganised workers registered on eShram portal during the last five years is at annexure-I.

District-wise number of unorganised workers registered on eShram portal in Union Territory of Dadra and Nagar Haveli and Maharashtra is at annexure-II and annexure-III respectively.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram–"One-Stop-Solution" on 21st October 2024. eShram– "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

State-wise details of unorganised workers registered on eShram portal enrolled under various social welfare schemes including in Maharashtra is at annexure-IV.

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To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers including the youth and women, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts.To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

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Annexure-I

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3712 for 16.03.2026 regarding "Status of Unorganized Sector Workers " raised by Shri Sanjay Haribhau Jadhav, Shri Sanjay Uttamrao Deshmukh, Smt. Delkar Kalaben Mohanbhai, Shri Bhumare Sandipanrao Asaram.

State-wise and year-wise number of unorganised workers registered on eShram portal during the last five years.

S.No.	State/Uts	Registration count year-wise during the last five years				
		2021	2022	2023	2024	2025
1	Andaman And Nicobar Islands	17,395	10,916	2,187	1,870	2,730
2	Andhra Pradesh	25,41,513	53,35,547	1,70,081	92,338	6,52,005
3	Arunachal Pradesh	44,482	95,352	5,298	54,575	13,357
4	Assam	48,95,133	19,98,054	2,22,194	4,67,469	2,13,722
5	Bihar	1,59,27,110	1,26,34,063	3,99,535	6,80,865	25,31,853
6	Chandigarh	1,03,214	70,947	3,440	7,705	4,907
7	Chhattisgarh	54,88,503	27,53,427	1,40,091	1,51,322	1,01,154
8	Delhi	17,09,746	15,39,743	80,116	1,52,507	1,29,230
9	Goa	9,567	41,990	14,489	9,841	11,815
10	Gujarat	33,30,444	57,75,393	23,95,910	3,94,440	4,03,225
11	Haryana	26,67,586	25,69,049	46,432	68,492	65,613
12	Himachal Pradesh	8,03,255	11,18,877	28,808	32,475	30,294
13	Jammu And Kashmir	18,24,241	15,30,233	73,183	1,22,190	68,491
14	Jharkhand	65,83,167	25,35,674	1,59,965	3,28,048	1,96,855
15	Karnataka	23,33,705	49,79,846	5,63,760	25,81,382	5,44,898
16	Kerala	47,78,855	11,23,020	37,445	69,909	90,555
17	Ladakh	5,020	23,369	3,334	1,735	1,809
18	Lakshadweep	138	2,258	102	303	57
19	Madhya Pradesh	46,26,522	1,22,08,499	5,74,655	10,82,760	6,93,977
20	Maharashtra	37,08,606	96,81,127	6,68,834	33,13,358	9,08,111
21	Manipur	3,37,490	66,497	24,826	23,764	17,416
22	Meghalaya	1,19,820	1,63,802	25,860	16,797	33,224
23	Mizoram	8,293	49,770	5,070	1,830	7,770
24	Nagaland	1,83,927	34,175	2,538	10,862	10,748
25	Odisha	1,27,11,227	6,09,653	48,031	1,79,810	1,26,104
26	Puducherry	1,04,339	71,759	7,082	6,408	8,189
27	Punjab	46,90,397	8,00,910	83,652	1,97,782	1,42,506
28	Rajasthan	37,90,531	89,69,569	6,33,144	9,43,008	8,34,803
29	Sikkim	4,718	18,356	13,618	5,445	8,303
30	Tamil Nadu	45,41,452	37,71,596	2,39,397	3,69,501	6,14,434
31	Telangana	18,82,559	21,45,366	2,73,315	1,55,060	1,68,164
32	The Dadra And Nagar Haveli And Daman And Diu	38,072	34,384	725	1,014	1,502
33	Tripura	7,02,770	1,40,524	20,030	22,452	15,205
34	Uttar Pradesh	6,29,21,323	2,00,23,434	2,75,538	5,13,403	4,75,876
35	Uttarakhand	9,17,675	20,56,117	32,494	52,093	46,134
36	West Bengal	2,34,20,797	23,18,090	4,34,513	2,34,496	1,34,115
	Total Registration	**17,77,73,592**	**10,73,01,386**	**77,09,692**	**1,23,47,309**	**93,09,151**

Annexure-II

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3712 for 16.03.2026 regarding "Status of Unorganized Sector Workers " raised by Shri Sanjay Haribhau Jadhav, Shri Sanjay Uttamrao Deshmukh, Smt. Delkar Kalaben Mohanbhai, Shri Bhumare Sandipanrao Asaram.

District-wise number of unorganised workers registered on eShram portal in Union Territory of Dadra and Nagar Haveli as on 09.03.2026.

S.No	District	Registration Count
1	Diu	3,145
2	Daman	17,024
3	Dadra And Nagar Haveli	55,917
	Total Registration	**76,086**

Annexure-III

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3712 for 16.03.2026 regarding "Status of Unorganized Sector Workers " raised by Shri Sanjay Haribhau Jadhav, Shri Sanjay Uttamrao Deshmukh, Smt. Delkar Kalaben Mohanbhai, Shri Bhumare Sandipanrao Asaram.

District-wise number of unorganised workers registered on eShram portal in Maharashtra as on 09.03.2026.

S.No.	District	Registration Count
1	Ahilyanagar	5,20,303
2	Akola	4,56,411
3	Amravati	7,02,273
4	Beed	3,94,018
5	Bhandara	4,42,912
6	Buldhana	5,41,227
7	Chandrapur	5,69,240
8	Chhatrapati Sambhajinagar	7,24,938
9	Dharashiv	2,82,254
10	Dhule	4,06,910
11	Gadchiroli	3,29,930
12	Gondia	5,04,707
13	Hingoli	2,74,849
14	Jalgaon	9,24,731
15	Jalna	3,68,350
16	Kolhapur	6,97,900
17	Latur	3,56,289
18	Mumbai	5,27,773
19	Mumbai Suburban	5,79,651
20	Nagpur	8,78,640
21	Nanded	5,60,711
22	Nandurbar	3,07,441
23	Nashik	7,64,456
24	Palghar	6,32,857
25	Parbhani	2,69,417
26	Pune	8,67,840
27	Raigad	3,61,706
28	Ratnagiri	2,41,986
29	Sangli	3,92,106
30	Satara	4,66,740
31	Sindhudurg	1,60,922
32	Solapur	5,25,131
33	Thane	10,75,476
34	Wardha	2,88,215
35	Washim	2,83,044
36	Yavatmal	7,39,403
	Total Registrations	**1,84,20,757**

Annexure-IV

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3712 for 16.03.2026 regarding "Status of Unorganized Sector Workers " raised by Shri Sanjay Haribhau Jadhav, Shri Sanjay Uttamrao Deshmukh, Smt. Delkar Kalaben Mohanbhai, Shri Bhumare Sandipanrao Asaram.

State-wise details of unorganised workers registered on eShram portal enrolled under various social welfare schemes including in Maharashtra as on 09.03.2026

S.No.	State	ONORC	PM-SVANIDHI	MGNREGA	PMAY-G	IGNDPS	IGNWPS	PMAY-U	PMMSY	PMJJBY	PMSBY	PMJAY	PMKISAN	PMMVY
1	Andaman And Nicobar Islands	9,408	180	2,193	366	1	5	16	13	4,859	11,759	25,929	1,318	26
2	Andhra Pradesh	55,07,335	1,37,783	34,81,429	62,005	5,120	1,30,503	4,81,458	1,208	11,31,799	31,13,367	75,15,717	10,51,195	48,612
3	Arunachal Pradesh	1,21,354	2,543	98,892	8,021	342	1,372	2,211	18	16,140	61,526	48,208	46,338	84
4	Assam	71,12,244	25,000	24,35,926	2,81,340	8,845	29,897	27,929	2,721	3,77,497	16,41,739	41,16,776	10,33,323	1,47,873
5	Bihar	2,70,51,386	86,808	51,06,473	19,31,821	20,883	83,579	45,902	550	21,33,481	89,53,478	2,43,52,329	38,33,658	4,91,107
6	Chandigarh	1,25,381	3,416	2,104	824	27	322	76	-	15,277	49,529	1,07,442	7,867	3,263
7	Chhattisgarh	65,19,028	44,509	38,00,122	5,08,489	12,717	74,978	77,732	178	7,74,104	28,86,907	78,44,045	12,10,075	1,40,689
8	Delhi	22,83,599	92,953	28,612	16,470	1,150	536	3,392	7	2,04,760	8,08,983	4,26,807	1,18,170	57,695
9	Goa	47,119	328	2,191	135	48	603	9	27	8,595	23,782	12,996	2,012	1,169
10	Gujarat	90,24,515	2,29,288	13,37,308	2,51,704	7,584	1,00,397	26,928	93	8,56,368	28,89,702	96,48,497	17,39,298	1,17,944
11	Haryana	44,49,473	77,976	5,36,572	16,835	7,157	23,576	8,859	298	6,04,420	14,64,650	43,24,686	4,26,819	38,099
12	Himachal Pradesh	10,35,089	2,757	7,54,199	9,978	55	1,585	4,097	75	1,47,359	4,33,815	6,41,639	3,54,945	595
13	Jammu And Kashmir	28,29,032	11,183	9,52,169	1,35,992	951	2,467	17,075	411	26,084	1,24,230	34,03,129	4,71,393	55,853
14	Jharkhand	83,28,032	44,796	23,18,877	5,68,399	9,046	49,392	41,467	1,858	11,01,546	37,60,519	52,46,792	12,63,307	1,00,846
15	Karnataka	77,66,119	1,53,707	30,08,360	55,927	10,538	1,09,352	22,762	190	7,39,991	22,70,901	39,97,575	9,74,516	1,98,206
16	Kerala	36,72,462	49,513	12,34,784	10,098	3,907	87,292	43,654	458	2,15,312	11,44,398	22,80,959	10,84,934	58,111
17	Ladakh	26,316	129	13,770	487	7	25	97	24	1,002	3,821	31,616	8,001	558
18	Lakshadweep	1,487	3	70	10	8	2	1	1	178	559	1,848	307	28
19	Madhya Pradesh	1,57,47,699	4,72,854	41,90,270	2,94,250	2,914	9,389	1,86,568	605	14,96,781	64,91,980	1,27,37,318	29,11,927	4,87,153
20	Maharashtra	1,40,45,333	3,19,719	26,77,876	2,22,066	2,446	30,721	35,417	752	15,03,725	50,21,785	1,08,76,272	22,60,143	2,66,180
21	Manipur	4,24,149	4,843	1,98,579	29,077	72	2,071	8,158	216	18,283	80,395	1,94,742	29,560	14,525

22	Meghalaya	2,15,407	19	2,12,272	45,576	238	1,772	739	419	15,855	69,978	1,96,024	76,353	4,049
23	Mizoram	52,568	593	27,106	5,063	29	102	2,495	5	2,029	8,852	49,331	21,201	365
24	Nagaland	2,31,529	1,591	77,819	13,422	20	139	7,559	628	13,781	72,509	1,98,433	89,718	3,703
25	Odisha	1,22,49,874	35,375	28,03,984	11,41,312	34,010	1,59,186	75,808	415	15,79,284	55,40,716	27,050	19,67,847	1,853
26	Puducherry	1,59,413	1,585	30,372	90	182	516	5,286	6,995	11,359	33,313	1,19,342	2,975	1,271
27	Punjab	45,34,739	76,388	7,01,289	16,953	1,022	2,660	14,300	46	4,82,182	15,56,111	30,49,200	2,37,755	1,08,502
28	Rajasthan	1,05,99,028	90,001	48,21,455	4,46,814	5,730	48,141	50,041	3	13,17,844	47,49,886	65,46,670	22,69,181	4,64,594
29	Sikkim	38,126	273	15,740	202	1	3	4	32	5,360	15,226	11,209	5,218	270
30	Tamil Nadu	61,49,381	87,182	35,27,909	2,07,766	7,365	57,340	45,148	1,651	6,14,962	19,39,167	45,83,730	5,48,814	43,693
31	Telangana	31,65,465	1,40,186	16,82,558	689	5,435	23,032	815	56	4,35,455	12,59,086	22,47,439	7,13,154	825
32	The Dadra And Nagar Haveli And Daman And Diu	54,638	706	1,580	1,076	10	56	148	3	7,014	17,011	51,812	4,372	123
33	Tripura	6,58,163	2,826	4,92,817	1,55,611	299	1,430	20,534	1,125	89,989	2,25,863	8,22,069	1,11,465	65
34	Uttar Pradesh	6,78,99,093	9,54,895	92,74,658	17,68,223	4,576	44,404	10,90,303	1,623	44,08,136	1,87,39,222	3,24,06,138	1,20,59,142	2,44,414
35	Uttarakhand	21,29,006	15,194	6,12,313	37,454	371	3,491	14,544	185	1,98,862	8,76,767	27,65,465	3,56,746	58,437
36	West Bengal	1,88,89,979	87,082	54,32,309	15,82,813	14,581	93,550	1,28,791	1,015	19,92,411	88,36,373	96,783	22,69,613	22,285

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